

submitted. The important findings of the evaluation study (2nd Round) are enclosed as Statement (See below).

(c) Does not arise in view of (a) and (b) above.

(d) As per the latest report received from the Reserve Bank of India, the recovery of loan over dues under the PMRY is 28.6 percent for the half year ended September, 2001.

*Statement*

*Important findings of the evaluation study of the Prime Minister's Rozgar Yojana (2nd round)*

- (i) 61.3% of beneficiaries belong to general category, 25.6% to OBCs, 11% to SCs & 2.1% to STs. Proportion of women is 14%.
- (ii) Sanction was 81.6% of target and 74.7% of sanctioned cases were disbursed.
- (iii) Average amount of loan disbursed is Rs. 57,403/-per beneficiary.
- (iv) Employment Generated is 1.94 persons per functional unit.
- (v) The distribution of the beneficiaries in rural/urban areas are 49.9% & 50.1% respectively.
- (vi) Assets have been created in 89.7% of the cases disbursed.
- (vii) 36.4% of the beneficiaries were repaying the loan installment on time.
- (viii) Wilful default have been found to be in 16% of the default cases.

**Action Plan to promote agro and rural industries**

†3793. SHRI DEVI PRASAD SINGH: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether Government are taking any concrete measures to

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†Original notice of the question was received in Hindi.

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promote agro and rural industries keeping in view India being an agriculture dominated country;

(b) if so, the action plan worked out by Government to promote such industries during the year 2002-2003; and

(c) whether Government propose to observe agriculture-based and rural industries as an alternative to get rid of unemployment prevailing in the country?

ON BEHALF OF THE MINISTER OF AGRO AND RURAL INDUSTRIES THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) and (c) In view of immense potential of the agro and rural industries in creation of employment opportunities, the Government attaches considerable importance to the development of Agro and Rural Industries. The Khadi and Village Industries Commission (KVIC) is already implementing the Rural Employment Generation Programme throughout the country including Jharkhand. Under this scheme the KVIC provides margin money assistance at the rate of 25% of the project cost upto Rs. 10 lakhs and for the project above Rs. 10 and upto Rs. 25 lakhs rate of margin money is 25% of Rs. 10 lakhs plus 10% on remaining cost of the project. In the case of SC/ST/OBC/Women/Physically Handicapped/Ex-Servicemen and Minority Community beneficiary/institution and for hill border and tribal areas, North Eastern Region, Sikkim, Andaman & Nicobar Island, Lakshadweep, the margin money grant is 30% of the project cost upto Rs. 10 lakhs but above this amount and upto Rs. 25 lakhs there is an additional subsidy of 10% of the remaining cost of the project. This scheme is being implemented through

Public Sector Banks, Regional Rural Banks etc. It has been decided to continue this programme during the 10th Plan period also.

Moreover, the Government of India has announced a special package on 14.5.2001 for strengthening the Khadi and Village Industries sector, which *inter-alia* includes provisions for renovation and modernisation of sales outlets, Insurance cover to Khadi artisans, option between rebate and Market Development Assistance (MDA), creation of packaging and design facilities, measures to promote marketing, brand building and cluster development, technology upgradation, quality control, marketing through publicity and advertisement etc.

### **Improvement of Khadi and Village Industries Commission**

3794. SHRI SANTOSH BAGRODIA: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether there is any plan to diversify activities of Khadi and Village Industries Commission to improve its financial health; and

(b) if so, the details thereof?

ON BEHALF OF THE MINISTER OF AGRO AND RURAL INDUSTRIES THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir. The Khadi and Village Industries Commission (KVIC), under the KVIC Act, already has mandate to take up all activities related to promotion and development of Khadi and Village Industries.

(b) Does not arise.